

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO. 345/2003

Monday this the 7th day of July, 2003

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

M.J.Jeroney W/o P.C.Augustine Grand,
aged 48 years, Primary Teacher,
Kendriya Vidyalaya, Pallipuram,
Thiruvananthapuram
residing at Pooppana House,
Palluruthy, Kochi.5.

(By Advocate Mr.M.R.Rajendran Nair)

V.

1. Union of India, represented by the Secretary to the Government of India, Ministry of Human Resources Development, New Delhi.
2. The Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shahid Jeet Singh Marg, New Delhi.
3. The Principal, Kendriya Vidyalaya, Puranattukara, Trissur.
4. The Principal, Kendriya Vidyalaya, Pallipuram, Thiruvananthapuram. Respondents

(By Advocate Mr.Thottathil B.Radhakrishnan(R2to4)
Mr.C.Rajendran, SCGSC (R.1)

The application having been heard on 7th July, 2003, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant, Primary Teacher, Kendriya Vidyalaya, Pallipuram, Thiruvananthapuram is aggrieved that while the second respondent issued order dated 31.3.03 (now produced by the respondents with a memo) the third respondent has on the basis of an alleged telephonic instruction modified the order relieving the applicant by Annexure A2 order to report at Kendriya

.2.

Vidyalaya, Pallipuram, Thiruvananthapuram. The applicant has, therefore, filed this application seeking to set aside the order dated 31.3.2003, for a declaration that the applicant is entitled to be posted as Primary Teacher at Kendriya Vidyalaya, Cochin in terms of order dated 31.3.03 and for a direction to serve a copy of the order and to implement the same.

2. When the matter came up for hearing today, the learned counsel appearing on behalf of respondents stated that the order dated 31.3.03 posting the applicant to Kendriya Vidyalaya, Cochin shall be implemented within two weeks. Since the respondents agreed to implement Annexure A3 order, the fourth respondent is directed to relieve the applicant to give effect to the order dated 31.3.03, posting the applicant as Primary Teacher, Kendriya Vidyalaya No.1, Naval Base, Kochi within two weeks from today. No costs.

Dated the 7th day of July, 2003


A.V. HARIDASAN
VICE CHAIRMAN

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